GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:194 ANSWERED ON:16.07.2009 WAITING LIST FOR LPG CONNECTIONS Mahajan Smt. Sumitra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a large number of applicants are in the waiting list for LPG connections in the country;

(b) if so, the number of persons in the waiting list for LPG connections in various States including Madhya Pradesh as on date ; and

(c) the time by which the said waiting list is likely to be cleared.

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 194 BY SHRIMATI SUMITRA MAHAJAN TO BE ANSWERED ON 16-07-2009 REGARDING WAITING LIST FOR LPG CONNECTIONS.

(a) to (c): The enrolment of new LPG customers and release of new LPG connections is a continuous process. New LPG connections are made available as soon as possible and in any case, within a period of sixty days. During the period from April - June 2009, OMCs have released 16.53 lakh new LPG connections in the country including 0.67 lakh in the State of Madhya Pradesh.

While Hindustan Petroleum Corporation Limited (HPCL) has nil waiting list in the country including Madhya Pradesh, Indian Oil Corporation Limited (IOC) and Bharat Petroleum Corporation Limited (BPCL) have reported that there is a waiting list of 1,07,317 as on 01-07-2009 for release of new connections with their LPG distributors in the country including one thousand in the State of Madhya Pradesh due to shortage of equipment. The State-wise details of waiting list position as on 01-07-2009 are at Annexure. Waiting list of one thousand aspiring customers in the State of Madhya Pradesh is due to disruption in cylinder availability at BPCL's Indore plant. Cylinders are being rushed to Indore plant to clear the waitlisted connections by end of July, 2009.

The present waiting list for release of new connection is expected to be liquidated by end of July, 2009 in all the States except Kerala, where it is expected to be liquidated by end of August, 2009.